*204. [The Question (Shri Barjinder Singh Hamdard) was absent. For answer, Vide cot. 33 infral

*205. [The Question (Shrimati Chandresh Kumari) was absent. For Answer, Vide col. 35 infra]

Small and Medium Town Development Scheme in Gujarat

*206. SHRI PRAFULL GORADIA: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) the details of the Notified Area Committee and Municipalities in Gujarat included for all round development under the Small and Medium town Development Scheme so far alongwith the funds provided; and
- (b) the details of the small and medium towns in scheduled area of Gujarat included and those yet to be included under the Small and Medium Town Development Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) A statement is laid on the Table of Sabha.

Statement

- (a) The Ceatrally sponsored scheme of Integrated Development of Small and Medium Towns (IDSMT) has been in operation in Gujarat State since 1979-80. Since the inception of the scheme 53 towns have been covered and central assistance amounting to Rs. 2054.04 lakh has been released. The townwise details arc given in the statement (See below)
- (b) During 1995-96, the Government of Gujarat had submitted a priority list of 11 towns out of which 10 towns have already been covered. Dakor town which was recommended in principle for central assistance under IDSMT Scheme by the] State Level Sanctioning Committee is yet

to be covered, as the priority in releasing Central share is being accorded to ongoing projects.

The IDSMT Scheme guidelines provide that small and medium towns having potential for development as regional centres of economic growth and employment are eligible for funding under IDSMT and there is no specific provision in the Scheme guidelines for covering towns in Scheduled Areas.

Statement-I

Central Assistance Released under IDSMT Scheme in Gujarat State (From 1979-80 to Till 30th November, 1998)

(Rupees in Lakhs)

S. Town	Total			
No.	CA Released			
6th Plan				
1. Anand	40.00			
2. Patan North	39.76			
3. Porbandar	28.37			
4. Valsad	41.74			
5. Varaval Pattan	24.50			
6. Palanpur	40.00			
7. Ankleshwar	38.34			
8. Dahod	39.95			
9. Mehamadabad	26.25			
10. Godhra	40.00			
11. Bhuj	30.00			
12. Amreli	40.00			
13. Mehasana	36.02			
14. Khambhatt	44.25			
15. Kalol Saij	40.00			
16. Sanand	8.00			
17. Dehgam	19.50			
TOTAL	576.68			

21	Orai Answ	<i>(e13</i>	[KAJ I
		7th Plan	
18. E	Deesa		12.15
19. N	Iahuva		46.00
20. B	illimora		46.00
21. V	isnagar		46.00
22. U	Jpleta		46.00
23. U	•		46.00
	ondal		27.22
	Iavsari		23.00
	Iimatnagar		29.75
27. J	unagarh	1990-91	46.00
7	TOTAL	•	368.12
		•	
28. S	urenderanagar		46.00
29. B	otad		46.00
30. N	Iorbi	1991-92	25.00
7	OTAL		117.00
		•	
31. S	idhpur		40.00
32. V	'iramcaom		20.00
33. K	Keshol	8th Plan	20.00
Т	OTAL	•	80.00
		•	
34. V	Vadhwan		48.00
35. B	haruch		24.00
36. B	adiad		107.24
37. P	alitana		48.00
	orsad		44.00
39. E	horaji		7.00
40. P	etlad		15.50
41. P	adra		36.00
42. S	avarkundla		17.00
43. S	abhoi		13.50
44. B	avla.		60.00

Oral Answers

27

45, Modasa		30.00
46. Idar		40.00
47. Anand		140.00
48. Bardoli		30.00
49. Jamnagar		90.00
50. Bavnagar		90.00
51. Dwarka	1997-98	30.00
_		050.04
TOTAL.		870.24
52. Ambaji		13.50
53. Mandvi	TAL	28.50
T		42.00
TOTAL		42.00
GRAND TO		2054.04
Chair D 10		Lakhs
-		

to Questions

28

[RAJYA SABHA]

SHRI PRAFULL GORADIA: Sir, I am grateful to the Minister for having given all the details. Would the Minister kindly oblige by stating the number of houses that have been built and whether they are surviving because there is an impression that some of these houses are falling down.

SHRI BANDARU DATTATREYA: Sir, this question is about IDSMT scheme in Gujarat. We have not mentioned about the number of houses. The question is about integrated development of small and medium towns. We have given guidelines for this propose. As far as the specific question of the hon. Member about scheduled area in Gujarat is concerned, I have mentioned it in the reply. As regards the position of houses, it is not clear.

SHRI PRAFULL GORADIA: Sir, my second supplementary is about the quality of work done. Is there any facility to monitor the quality of infrastructure that has been laid since the hon. Minister has stated that it is a total development and not the number of houses?

SHRI BANDARU DATTATREYA: Sir, this scheme is applicable to towns and cities. Identification of towns is left to the State Governments and Union Territories, and even the implementing agency is with the State Governments. There is no implementing agency with us.

डा.(श्रीमती उर्मिला चिमनभाई पटेल): सभापित महोदय, में आपके माध्यम से मंत्री जी से यह पूछना चाहूंगी कि वहां यह एटथ प्लान का ज़िक्र किया गया है, तो नाइन्थ प्लान में कौन कौन सी सिटीज को इन्कल्यूड किया जाएगा ? दूसरी बात, यह जानना चाहूंगी, कि जो अभी आपने बताया कि स्टेट गवर्नमेंट जो नाम देती है वही फाइनल क्राइटेरिया होता है और इंपीलीमेंटेंशन स्टेट गवर्नमेंट करती है, लेकिन पैसे तो केन्द्र सरकार देती है तो स्टेट गवर्नमेंट उनका यूटिलाइजेशन कैसे करती है, पूरा करती हैं या नहीं करती, इसकी कोई मोनेटरिंग की सिस्टम हमने डेवलप की हैं?

श्री बंडारू दत्तान्नेयः सर,मोनेटरिंग सिस्टम डेवलप किया है। जो राशि उनको देते हैं, We have the Town and Country Planning Organisation. Our Special Secretary goes to the States and reviews the position with the State Government officials. Even the concerned Minister goes to the State Capital and takes review meetings. Wherever there are lapses, we will try to rectify it. Such cases are there even in Gujarat.

डा.(श्रीमती) उर्मिता चिमनभाई पटेल: नाइन्थ प्लान में कितने टाऊन्स लिए जाएंगे? इसका कोई जवाब नहीं आया।

श्री टी.एन.चतुर्वेदी: सर,यह दूसरा सप्लीमेंटरी हो गया आपका।

डा.(श्रीमती) उर्मिता चिमनभाई पटेल: नहीं नहीं, सप्लीमेंटरी नहीं है। ए और बी पार्ट हैं मेरे पहले ही सवाल के। पहले सवाल का जवाब नहीं आया, इसलिए प्रश्न कर रही हं।

श्री बंडारू दत्तान्नेयः नाइन्थ प्लान में गुजरात में एक डेकोर टाउन हैं, उस डेकोर टाउन के लिए प्रपोज किया गया है।

MR. CHAIRMAN: Before I take up the next Question, I would like to bring

to the notice of the hon. Ministers an observation made by the then Chairman on 19th December, 1996. I want to make a request to the Ministers so that they could instruct their Ministries and Departments to see that eyclostyling of answers is done more distinctly. I do not know whether Members can read them. I found it very difficult to read today. I had to take a microscope. So, the main thing is, the Ministry of Parliamnetary Affairs and other ministries should see to it that proper evelostyling is done. You see, the whole Questions no. 201, pertaining to the Urban Development, is not readable. How can the Members read and put quetions? I would like the Parliamentary Affairs Ministry to take up this matter with the Ministries so that this lacuna is removed and proper cyclostyling is done. We now have enough technology to get replies typed properly.

Now, Question No. 207

*207. [The Question (Dr. B.B. Dutta) was absent for answer, vide col. 36 infra)

Central Share for Kirtada

*208. SHRI J. CHITHARANJAN: SHRI S. RAMACHANDRAN PILLAI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Kerala Government has requested the Union Government for release of Central share for the Kerala Institute for Research Training and Development Studies of Scheduled Castes, Scheduled Tribes (KIRTADS) for 1997-98 and for the release of the accumulated arrears due from Government in that respect since 1991-92 amounting to Rs. 11.97 lakhs; and
- (b) if so, the details there of and the action taken thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANE KA GANDHI): (a) Yes, Sir.